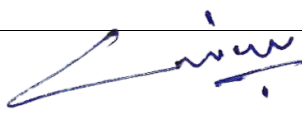


FORM G (Reissue)
INVITATION FOR EXPRESSION OF INTEREST FOR
RAJTHARUN TEXTILES INDIA PRIVATE LIMITED OPERATING IN TEXTILE / SPINNING
MANUFACTURING INDUSTRY AT COIMBATORE, TAMIL NADU, INDIA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	RAJTHARUN TEXTILES INDIA PRIVATE LIMITED CIN : U17111TZ2009PTC015326 PAN : AAECR4446C
2	Address of the registered office	No. 6/159-B, Puluwapalayam, Odderpalayam Post, Annur - (Via), Coimbatore, Tamil Nadu, 641653
3	URL of website	Not Applicable
4	Details of place where majority of fixed assets are located	No. 6/159-B, Puluwapalayam, Odderpalayam Post, Annur - (Via), Coimbatore, Tamil Nadu, 641653
5	Installed capacity of main products/ services	Not Available
6	Quantity and value of main products/ services sold in last financial year	As per Audited financial Statement : Revenue Rs. 66.24 Crores in 2022-23 Rs 45.79 Crores in 2021-22 Rs 31.57 Crores in 2020-21
7	Number of employees/ workmen	None as on date as CD is inoperative since 2022
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The information can be obtained from Resolution Professional through email rajtharun.ibc@gmail.com List of Creditors (FC and OC) can be viewed from the below link : https://ibbi.gov.in/claims/frontClaimDetails/24879
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The information can be obtained from Resolution Professional through email rajtharun.ibc@gmail.com
10	Last date for receipt of expression of interest	16.07.2026
11	Date of issue of provisional list of prospective resolution applicants	23.07.2026
12	Last date for submission of objections to provisional list	28.07.2026
13	Date of issue of final list of prospective resolution applicants	30.07.2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01.08.2026
15	Last date for submission of resolution plans	01.09.2026
16	Process email id to submit Expression of Interest	rajtharun.ibc@gmail.com
17	Details of the corporate debtor's registration status as MSME	Registered under Udyog Aadhaar Udyog Aadhaar Reg. No. : TN03C0075020




Anish Agarwal | Resolution Professional
For Rajtharun Textiles India Private Limited (Under CIRP)
Regn. No : IBBI/IPA-001/IP-P-01497/2018-19/12256
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Mobile : 9798571555 | Mail id : rajtharun.ibc@gmail.com

Wednesday, 1st July, 2026